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ITEM NO.9

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

(With Office Report)

Date : 22/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Sandeepan Pathak, Adv.

Mr. C. D. Singh, Adv.

For Respondent(s) Mr. Santosh Kumar, Adv.

Mukesh Kumar Maroria, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos. 1 to 6 have already filed counter affidavit.

Despite last opportunity having been granted, affidavit of dasti service of respondent No. 7 has not filed, as such, Registry to process the matter for listing before the Hon&#39;ble Judge-in-Chambers for further directions.

(PAWAN DEV KOTWAL)

Registrar